

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
PRINCIPAL BENCH

C.P. No. 680/2016

IN THE MATTER OF:

Duke Holding Ltd. & Anr.

.....Petitioners

SECTION : UNDER SECTION 391 TO 394

Order delivered on 16.08.2017

Coram:

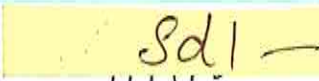
CHIEF JUSTICE M.M. KUMAR  
Hon'ble President

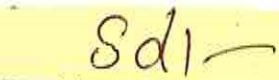
R. VARADHARAJAN  
Hon'ble Member (J)

For the Petitioner(s)	:	Ms. Anju Jain, Ms. Meghna Nagpal & Mr. Nilesh Sashar, Advocates Mr. Anshul Chhabra, Practicing Company Secretary
For Regional Director (NR) Delhi	:	Shri Manish Raj, Company Prosecutor
For OL (Delhi)	:	Ms. Chetana Kandpal, Company Prosecutor

ORDER

On account of paucity of time, matter is adjourned to 29.08.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
(MEMBER JUDICIAL)

16.08.2017  
Vineet